

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

Contempt Petition No. 160 of 1994
(O.A. No. 702 of 1994)

DATED: 30.09.1994

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. J.S. Dhaliwal, J.M.

1. R. Acharya son of late K.C. Acharya,
P.W.I. Grade-II, D.R.M. Office
N.C. Rly. Allahabad.
2. Sri P. Bhadra, P.W.I. Grade-I,
D.R.M. Office. N. Rly.
Allahabad Applicants.

(By Advocate Sri Anand Kumar)

VERSUS

1. Shri Masihuzama, General Manager,
N. Railway, Baroda House,
New Delhi.
2. Shri G. Ramakrish Ch. Engineer,
N. Railway, Baroda House,
New Delhi. ... Respondents.

...

O_R_D_E_R

(By Hon. Mr. S. Das Gupta, Member(A))

Heard Sri Anand Kumar, learned counsel for the
applicant on admission.

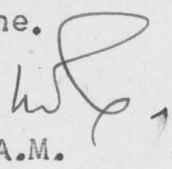
This contempt petition has been filed for
alleged non-compliance of the interim order passed
on 10.5.1994. In this interim order, the respondents
were directed to consider holding of further
supplementary test for the applicant and also
to keep two posts of Assistant Engineer vacant
until further orders.

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2. From the submissions made in the petition, there ~~has been~~ appeared no prima facie case of violation of this interim order. In view of this, the contempt petition is dismissed in limine.


J.M.


A.M.

(n.u.)